

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAA MAHAMAYA STEELS PRIVATE LIMITED Date of Commencement of Liquidation: 06-11-2019; List of Stakeholders as on Date: 12-04-2021; Name of IP: Mr. Devang Sampat; Process Number: 1; Last 5 digit of registration number: 10423

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				152555				NA
2	Liquidation costs incurred till date				2609467				NA
3	Secured financial creditors	1	78159824.57	1	78159824.57	0	0	0	Annexure 3
4	Unsecured financial creditors	16	31295110	16	26887310	0	4407800	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	0	0	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	1	41789	1	41789	0	260	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	24426411.05	5	17589724	0	6620017.05	216670	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		24	133923134.619999	23	125440669.57	0	11028077.05	216670	